

SHRI RANJIT SINGH GAEKWAD :

The agricultural fair is going to be organised in October this year by the Trade Fair Authority. That has appeared in the press.

SHRI P. R. DAS MUNSI : The international trade fair which will be held in November in the Pragati Maidan, that will not only include engineering goods but it will also include other commodities including agriculture. I am referring to the exact month, not in October. It is not in October; it is by the end of October; and it will be closed by the end of November.

SHRI HARI KRISHNA SHASTRI :

I have a letter from the Trade Fair Authority of India in which it has been mentioned.

SHRI P. R. DAS MUNSI : It is not an exclusive trade fair; it is an international trade fair which will involve agriculture also.

(Interruptions)

MR. SPEAKER : Mr. Minister, it is something else. I think you are talking about the Trade Fair. It is the Agricultural Fair. That is something else. They are two separate things.

SHRI P. R. DAS MUNSI : The Agricultural Trade Fair they are talking about is for farmers. It is for the farmers.

MR. SPEAKER : Yes, that is a separate thing. Do not mix them up.

SHRI P. R. DAS MUNSI : It is not linked with our Trade Fair. That is entirely for farmers. It will be in the complex of Pragati Maidan. But it is not linked with our Trade Fair. It is a separate Fair.

(Interruptions)

MR. SPEAKER : Shri Bhadreswar Tanti.

[Translation]

SHRI PRATAP BHANU SHARMA :

Hon. Speaker, Sir, nobody can deny that the India International Trade Fair has been a successful venture. It is also a fact that India is the biggest buyer of new technology in the international market. I would like to know from the Hon. Minister whether the participants of International Trade Fairs bring their new technology and new products of their own choice or we inform them about our priorities and ask them to bring their such and such technology and products in the field of agriculture, industry, petro-chemicals and electronics ?

[English]

SHRI P. R. DAS MUNSI : Sir, in trade fairs when many countries participate there are two things happening. One is they try to bring their new products of hi-tech areas to introduce in our country, and secondly they find out as to what we need from that country and after that the buyers and sellers choose them.

Recognition to freedom flag hoisting day

*535. **SHRI BHADRESWAR TANTI :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to recognise the historical day on which the freedom flag was hoisted at Soota Police Station on 20 August, 1942;

(b) whether Government are considering to honour the freedom fighter who hoisted the flag at Soota Police Station; and

(c) if so, the action proposed to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) to (c). Our Independence of which our National Flag is a symbol, is the result of the sacrifices made by a galaxy of patriots of this country; as such, it would be difficult to

single out incidents for special honours from amongst the many with which our freedom struggle is studded. Further, the Flag hoisting at Soota Police Station on 20th August, 1942, was preceded by many other similar hoistings of the National Flag on Government buildings. In Assam itself, the ceremony of hoisting our National Flag was carried out on 30th August, 1931 at most headquarters stations in the plains districts.

SHRI BHADRESWAR TANTI : Mr. Speaker, I want to submit in this connection that my main question has been mutilated and answer has been given otherwise.

Sir, I want to know from the Hon. Minister, whether there was any correspondence regarding this matter between the Chief Minister of Assam and the Prime Minister, if so, the details thereof.

SHRI CHINTAMANI PANIGRAHI : I hope the Hon. Member refers to the freedom fighter Mr. Bora.

SHRI BHADRESWAR TANTI : Yes, yes. Shri Bimal Chandra Bora.

SHRI CHINTAMANI PANIGRAHI : We examined this I tried to find out after I got this intimation, from our Freedom Fighters' Division, I wanted to search all the papers to see whether such an application has come but it has not been there. It is not found there. But we want to honour all the freedom fighters who did such a good work; so we can *suo motu* give pension to him. There is no difficulty. *Suo motu* we can give pension.

SHRI BHADRESWAR TANTI : Sir, Assam is a part and parcel of the country.

SHRI BHAGWAT JHA AZAD : Yes, it is.

(Interruptions)

[Translation]

MR. SPEAKER : What made you to say this ?

[English]

SHRI BHADRESWAR TANTI : Sir, many people were killed in the freedom struggle. (Interruptions) Many people have also been hanged. We must honour all those freedom fighters who have sacrificed their lives in the freedom struggle of the Country. I mention the names of four people. They are : Kanak Lata, Kushal Knowar, Peoli Phukan and Mani Ram Dewan. Kanaklata was shot dead by police while she was hoisting the national flag on the police station while the three other persons were hanged by the British Government at that time. What is the Government doing for erecting their statues in the State while you have erected so many statues of other persons in other places ?

SHRI CHINTAMANI PANIGRAHI : I hope, there is no dispute between the Hon. Member and ourselves that Assam is a part and parcel of this country and this is an integral part of this country.

SHRI BHADRESWAR TANTI : You tell about unity and integrity but you do not understand. (Interruptions)

SHRI CHINTAMANI PANIGRAHI : Regarding erecting statues for honouring freedom fighters, the State Government can erect as many statues as it likes to honour freedom fighters. There is no difficulty about that. About the question whether Shri Bimal Chandra Bora has applied or his name came to the Freedom Fighters' Division, we have found out that his name is not there and his application is also not there. But as I told you, the Government of India is giving *suo motu* pension to eminent freedom fighters by itself without their applying for it. If you point out specific cases, we can consider them. There is no difficulty.

[Translation]

SHRI RAM PYARE PANIKA : The Hon. Minister has given a very good reply to the question asked by the Hon. Member. During the course of freedom struggle, many people from rural areas accomplished historic tasks. Chittu Pandey and Ganesh Shankar Vidyarthi of Deoria in Uttar

Pradesh were two such persons. Will the Hon. Minister do something in the memory of these historical figures, to whom the entire nation is grateful? Will he arrange to celebrate the days of their historic deeds at the national and state levels?

[English]

SHRI CHINTAMANI PANIGRAHI : There is no dispute about it. We will ask the State Government to do it.

SHRI GOKUL SAIKIA : These people have lost their valuable lives in the freedom struggle of Assam. May I know from the Hon. Minister whether Government has taken any decision to preserve the memories of those martyrs?

[Translation]

MR. SPEAKER : It has already been told that this will be done jointly.

[English]

Schemes to inform the youth about opportunities in Defence field

*536. **SHRI MULLAPPALLY RAMACHANDRAN :** Will the Minister of DEFENCE be pleased to state :

(a) whether any specific schemes have been proposed to make the youth of our country more aware of opportunities in the field of Defence;

(b) if so, the details thereof; and

(c) the response to these schemes?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : (a) to (c). A statement is given below.

Statement

There is constant endeavour on the part of Government to make the youth of the country more aware of opportunities in the field of Defence.

2. Vacancies for the officer cadre in the Defence Services, where recruitment is through the UPSC, are notified in the Gazette of India, the Employment News and in the daily news-papers. Likewise, wide publicity is also given through the Directorate of Audio Visual Publicity, Government of India, of vacancies to be filled up through direct entry (Non-UPSC) where tests are held by the Services Selection Board.

3. Recruitment to other ranks in the Services is mainly done through the 71 Branch Recruiting Offices, which conduct recruitment tours and organise rallies. Advance information on these tours/rallies is given to the District Civil authorities and local Sainik Boards.

4. In addition to dissemination of information on vacancies, publicity on career opportunities in the Defence Services is given through radio and television, the print media, motivational lectures in schools and colleges, by enrolment in the NCC, opening of Sainik Schools and by other attractive methods like air and para dropping displays.

5. The response to the recruitment efforts in all branches except a few technical branches is adequate. Even in these branches the level of satisfaction has shown considerable improvement of late.

SHRI MULLAPPALLY RAMACHANDRAN : Recruitment to the lower ranks of Defence is mainly done through various recruiting offices scattered in different parts of the country. However, it is a pity that in my state of Kerala every time thousands of able bodied young men with high academic records behind them, are even denied opportunities to be examined. It may be due to increased number of applications. Under the circumstances may I know from the Hon. Minister whether Government will ensure that more and more youngsters at least get an opportunity to be examined and the entire process of recruiting is not made a farce in the future?

SHRI ARUN SINGH : I would start by saying that I categorically deny that the